

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

124. C.P.(IB)-975(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.09.2023**

NAME OF THE PARTIES: Central Bank of India

V/s.

Rakesh Rawat.

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Mr. M.R. Nair appearing for the Petitioner and Adv. Vanshika Shroff appearing for the Respondent are present.
2. Learned Counsel appearing for the Respondent submits that she has not received the copy of the petition. Learned counsel appearing for the Petitioner undertook to furnish the copy of the petition to the Respondent before the next date of hearing.
3. List this matter on **24.11.2023**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)